## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

#### LOK SABHA STARRED QUESTION NO. 212 TO BE ANSWERED ON 11-03-2016

#### NIRBHAYA FUND

\*212. SHRI CHARANJEET SINGH RORI: SHRI DUSHYANT CHAUTALA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the funds allocated and disbursed from the Nirbhaya Fund during the last three years and the current year, State/UT-wise;
- (b) whether a large proportion of the Nirbhaya Fund remains unutilized during the said period . If so, the details thereof; and
- (c) the steps taken by the Government for optimum utilization of the said funds?

#### **ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): A Statement is laid on the Table of the House.

# STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 212 FOR 11.03.2016 BY SHRI CHARANJEET SINGH RORI and SHRI DUSHYANT CHAUTALA ON NIRBHAYA FUND:

(a) Government of India has set up a dedicated fund called Nirbhaya Fund for implementation of initiatives aimed at enhancing the safety and security of women in the country. The corpus transferred to the Public Account for the Nirbhaya fund till 2014-15 is Rs. 2000.00 Cr. The following budgetary allocations have been made out of Nirbhaya Fund by Department of Economic Affairs, (Budget division) Ministry of Finance:

i) Ministry of Home Affairs: Rs. 150 Cr. in 2014-15 and Rs. 150 Cr. in 2015-16

ii) Ministry of Road Transport Rs. 50 Cr. in 2014-15 and Rs. 653 Cr. in 2015-16

& Highways:

MWCD is administering two schemes namely, One Stop Centre Scheme (OSC) and Universalisation of Women Helpline (WHL) under Nirbhaya Fund. The OSC was approved in March 2015 for setting up of One Stop Centre one in each State/UT to support the women affected by violence. The WHL Scheme was approved in February 2015 for implementation in 2015-16. The details are as under:

Name of the Scheme	Budget Provision	Funds Released to
	(BE 2015-16)	States/UTs
One Stop Centre Scheme	Rs. 14.00 Cr.	Rs. 10.17 Cr.
Universalisation of Women	Rs. 28.00 Cr.	Rs. 15.46 Cr.
Helpline		

State/UT-wise list is annexed (**Annexure I**).

(b) & (c): As per the guidelines of Ministry of Finance dated 25.3.2015, Ministry of Women and Child Development is the nodal authority for appraisal of the schemes/proposals received under Nirbhaya Fund. The proposals as and when received from various Central Ministries are appraised & recommended by an Empowered Committee of Officers under Nirbhaya Fund on priority. Ministry of Finance, Department of Economic Affairs have further simplified the procedure for release of funds from Nirbhaya Fund for the projects to be financed under Nirbhaya Fund.

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## **Details of funds released to State/UTs under One Stop Centre Scheme**

Sl.No.	Proposal Received States/UTs	Fund Released(In Rs.)
1	Chhattisgarh	38,22,077
2	Chandigarh	13,19,120
3	Uttarakhand	13,19,120
4	Sikkim	45,88,047
5	Andaman & Nicobar Islands	13,19,120
6	Assam	38,84,120
7	Nagaland	45,88,047
8	Daman & Diu	45,88,047
9	Andhra Pradesh	13,19,120
10	Punjab	43,82,120
11	Tamil Nadu	45,88,047
12	Tripura	45,88,047
13	Goa	45,88,047
14	Haryana	36,40,870
15	Telangana	45,88,047
16	Madhya Pradesh	45,88,047
17	Uttar Pradesh	45,88,047
18	Maharashtra	45,88,047
19	Meghalaya	13,19,120
20	Odisha	10,28,060
21	Arunachal Pradesh	13,19,120
22	Jharkhand	10,26,800
23	Rajasthan	12,12,120
24	Karnataka	45,88,047
25	Puducherry	37,00,000
26	Kerala	45,08,047
27	Manipur	12,89,120
28	Bihar	13,19,120
29	Gujarat	45,88,047
30	Dadar Nagar Haveli	43,37,582
31	Jammu & Kashmir	45,88,047
	Total Rs	10,17,09,367

### **Universalisation of Women Helpline Scheme**

Sl. No	States/UTs	Fund Sanctioned (Rs)
1	Andhra Pradesh	51,58,000
2	Odisha	28,86,000
3	Chhattisgarh	51,58,000
4	Sikkim	47,25,000
5	Uttarakhand	43,10,000
6	Arunachal Pradesh	49,70,000
7	Kerala	51,58,800
8	Delhi	49,78,000
9	Telangana	28,86,000
10	Andaman & Nicobar	17,00,000
11	Chandigarh	17,00,000
12	Nagaland	49,70,000
13	Mizoram	51,08,000
14	Jammu & Kashmir	51,58,000
15	Gujarat	62,70,000
16	Uttar Pradesh	62,70,000
17	Jharkhand	34,54,000
18	Bihar	62,70,000
19	Meghalaya	49,70,000
20	Himachal Pradesh	49,70,000
21	Tripura	49,70,000
22	Karnataka	62,70,000
23	Haryana	51,58,000
24	Manipur	49,70,000
25	West Bengal	62,70,000
26	Tamil Nadu	62,70,000
27	Madhya Pradesh	62,70,000
28	Rajasthan	62,70,000
29	Daman & Diu	1700000
30	Maharashtra	62,70,000
31	Assam	34,54,000
32	Punjab	28,86,000
33	Goa	27,90,000
<b>Total Funds Sanctioned till date</b>		15,46,17,800